

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.59/7/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2020

Name of the Company:

IDBI Bank Ltd.
V/s.
Doshion Pvt Ltd.

Section:

Section 7 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Chintan appeared for the Financial Creditor.

Learned Counsel Mr. Shashvata U Shukla appeared for the Corporate Debtor.

At the request of the learned counsel for the Corporate Debtor, matter stands
adjourned to 24.08.2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 20th day of July, 2020.